



**THE**  
**JHARKHAND GAZETTE**  
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**No. 563**

**27 shrawan, 1938 (S)**

**Ranchi, Friday, 18<sup>th</sup> AUGUST, 2017**

**COMMERCIAL TAXES DEPARTMENT**

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**NOTIFICATION**  
**18<sup>th</sup> AUGUST, 2017**

**S.O-67 Dated 18<sup>th</sup> AUGUST, 2017--** In exercise of the powers conferred by the sub-section (6) of section 39 read with section 168 of the Jharkhand Goods and Services Act, 2017 (12 of 2017), the Commissioner, on the recommendations of the Council, hereby extends the time limit for furnishing the return under sub-section (1) of section 39 of the said Act for the month as specified in column (2) of the Table below, within the period as specified in the corresponding entry in column (3) of the said Table, namely:-

**Table**

<b>Serial Number</b>	<b>Month</b>	<b>Time period for filing of details in FORM GSTR-3</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	July, 2017	11 <sup>th</sup> to 15 <sup>th</sup> September, 2017
2.	August, 2017	26 <sup>th</sup> to 30 <sup>th</sup> September, 2017.

2. This notification shall be deemed to be effective from the 8<sup>th</sup> day of August, 2017.

(File No.Va Kar/GST/4/2017)  
By the Order of the Governor of Jharkhand,

**Baijnath Ram,**  
Joint Secretary to the Government.

## वाणिज्य-कर विभाग

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### अधिसूचना

18 अगस्त, 2017

एस० ओ० - 67 दिनांक 18 अगस्त, 2017-- आयुक्त, झारखंड माल और सेवा कर अधिनियम, 2017 (2017 का 12) की धारा 168 के साथ पठित धारा 39 की उपधारा (6) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, परिषद् की सिफारिशों पर उक्त अधिनियम की धारा 39 की उपधारा (1) के अधीन विवरणी देने की समय सीमा को, नीचे की सारणी के स्तंभ (2) में यथाविनिर्दिष्ट मास के स्थान पर उक्त सारणी के स्तंभ (3) में की तत्स्थानी प्रविष्टि में यथाविनिर्दिष्ट अवधि के भीतर देने के लिए बढ़ाते हैं, अर्थात्:--

#### सारणी

क्रम सं०	मास	प्ररूप जीएसटीआर-3 में ब्यौरे फाइल करने की समय अवधि
(1)	(2)	(3)
1	जुलाई, 2017	11 से 15 सितंबर, 2017
2	अगस्त, 2017	26 से 30 सितंबर, 2017

2. यह अधिसूचना 8 अगस्त, 2017 से प्रवृत्त होगी ।

[सं.सं. वा०कर/जी०एस०टी०/04/2017]

झारखंड राज्यपाल के आदेश से,

**बैजनाथ राम,**

सरकार के संयुक्त सचिव ।

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